रेल मंत्री (डा॰ राम सुभग सिंह): (क) ग्रावास के लिए तृतीय श्रेणी के कर्मचारी अपने वेतन के अनुसार टाइप II या III या IV के क्वार्टर पाने के पात्र हैं। साज-सामान के ग्रन्मोदित मान के अनुसार टाइप II के क्वार्टरों में एक पंखा. टाइप III में दो पंखे ग्रौर टाइप IV में तीन पंखे लगाये जाते हैं। हालांकि दिल्ली ग्रौर नयी दिल्ली क्षेत्र में तृतीय श्रेणी के कर्मचारियों के पास ग्रधिकांश क्वार्टरों में ग्रनुमोदित मान में पंखें लगे हुए हैं, फिर भी दो कमरों के 109 क्वार्टर ऐसे हैं जिन्हें रेलवे ने केन्द्रीय लोक निर्माण विभाग से लेकर टाइप III का दर्जा दे दिया है। इन क्वार्टरों में एक पंखा लगाया गया है

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(ख) यदि कर्मचारी कल्याण निधि में रकम उपलब्ध होगी, तो इन 109 क्वार्टरों में दूसरा पंखा लगाया जायेगा।

जबिक ग्रनमोदित मान दो पंखों का है।

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Class III employees are eligible for accommodation in Type II or

III or IV quarters, according to their pay. As per approved scale of fittings, type II quarters are provided with one fan, type III with two fans and type

IV with three fans each. Though most of the quarters occupied by class III staff in Delhi and New Delhi area have the approved scale of fans, there are however 109 two roomed guarters which the Railway had taken over from CPWD and which have been equated to type III quarters. These are provided with only one fan as against the approved scale of two fans.

(b) The second fan in these 109 quarters will be provided depending upon the availability of funds under Staff Welfare.]

## चतुर्थ श्रेणी के रेस कर्मचारियों के क्वार्टरों में पंखे

to Questions

641. डा॰ भाई महावीर : रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली ग्रौर नई दिल्ली में रेलवे के चतुर्थ श्रेणी के कर्मचारियों के क्वार्टरों में स्रभी तक कोई पंखा नहीं लगाया गया है;
- (ख) यदि हां, तो उनके कब तक लगाये जाने की संभावना है?

## FANS IN CLASS IV RAILWAY EMPLOYEES' **QUARTERS**

641. DR. BHA1 MAHAVIR: the Minister of RAILWAYS be pleas ed to state:

- (a) whether it is a fact that fans have not so far been provided in the railway staff quarters of the Class IV railway employees in Delhi and New Delhi; and
- (b) if so, when they are likely to be provided?]

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THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes Madam.

(b) Provision of fans in type I quarters can be considered, as and when the funds position improves.]

## TRACTOR PLANTS IN PRIVATE SECTOR

642. SARDAR D. JADHAV: Will the Minister of INDUSTRIAL DEVELOPMENT, **INTERNAL** TRADE AND **COMPANY** AF FAIRS be pleased to state:

(a) whether the Government of India have received proposals from some

State Governments to set up tractor plants in their respective States in the private sector for the manufacture of 18 to 25 Horse Power tractors and 52 to 65 Horse Power tractors;

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(b) if so, the names of the States who have submitted such proposals; and

(c) the action taken by the Government of India on such proposals?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY **AFFAIRS** (SHRI FAKHRUDDIN ALI AHMAD): (a) to (c) The details of the proposals received are as under:

S. No.	Name of the Party	Proposed location	Make of Tractor	Annual capacity (Nos)	Present position
	M/s Indian Agro Machines Bombay		RS09(20 HP) (Imple- ment Carrier)	10,000	Approved in principle.
	M/s Prem Agro Engg. Corpn., New Delhi .	Do.	U/650-651 (65 HP)	10,000	Under consideration
	Dr. R. Kemal of Hyderabad.	Do.	15-45 HP	10,000	Do.
4.	M/s Kirloskar Bros. Ltd., Poona.	Mahara- shtra	27-75 HP	10,000	Approved in principle
	M/s Mohanwi Private Ltd., New Delhi	Uttar Prad <b>e</b> sh	UTos. 45/65 HP	10,000	Essential de- tails of the scheme have not been submitted.
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## ANCILLARY UNITS FOR FIAT PARTS IN U.A.R.

- 643. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that India has agreed to set up ancillary units for the manufacture of Fiat parts in the U.A.R.; and
  - (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE COMPANY AND **AFFAIRS** (SHRI FAKHRUDDIN ALI AHMAD): (a) and (b) The United Arab Republic Government has sought India's assistance for setting up one Ancillary Industrial Estate at Helwam near Cairo for the manufacture of Motor parts and components lor automobiles and bicycles; and another General Industrial Estate at Man-soura. The services of a few experts have also been requested for the purpose. The request Is under consideration.